Rehabilitation of Gulf returnees

\*396. SHRI M.P. ACHUTHAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- whether Government had formulated any scheme for the rehabilitation (a) of Gulf returnees; and
- (b) if so, the details thereof and the funds earmarked for their rehabilitation?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) and (b) Rehabilitation of returnees rests mainly with the State Governments. The Ministry of Overseas Indian Affairs (MOIA) has advised the State Governments that the existing State/Central Sector Schemes be used for rehabilitation. The State Government of Kerala had issued orders on 11/3/2013 for implementing rehabilitation scheme for returned non resident Keralites. An amount of Rs. 2.97 crore has been earmarked for financial year 2013-14. Consequent to Nitaqat law in Kingdom of Saudi Arabia, the State Government of Kerala announced comprehensive package for returning emigrants and an amount of Rs. 10 crore was announced in the 2014-15 budget speech.

The Ministry of Overseas Indian Affairs (MOIA) has also launched Mahatma Gandhi Pravasi Suraksha Yojana (MGPSY). It is a voluntary social security scheme for Indian workers, having Emigration Check Required (ECR) passports and who have emigrated or are in the process of emigrating to one of the 17 ECR Countries.

The aim of MGPSY is to encourage and enable eligible overseas Indian workers, to (a) save for their return and resettlement (b) save for their pension and (c) automatically obtain a life insurance cover against death and disability during the period of insurance.

Government provides the following benefits to the subscribers of the scheme for a period of five years or for the period of overseas stay, whichever is shorter:

(a) A contribution of Rs. 1000 per annum per subscriber by MOIA will be provided to all eligible subscribers who save between Rs. 1000 and Written Answers to

Rs. 12000 per year towards their pension. An additional contribution of Rs. 1000 per annum by MOIA will be provided to all women subscribers who meet the above criteria.

- (b) All subscribers under MGPSY will also get contribution of Rs. 1000 per annum from the 'Swavalamban' scheme of Government of India.
- An annual government contribution of Rs. 900 per annum by MOIA will be provided to all eligible subscribers who save Rs. 4000 or more per annum towards Return and Resettlement fund. For savings below Rs. 4000, the Government contribution will be reduced proportionately.

Life Insurance cover is provided to all subscribers who join MGPSY.

There is a provision of Rs. 7.00 crore for implementing the scheme during the financial year 2013-14.

## Nuclear power plants in the country

†\*397.SHRI BASAWARAJ PATIL: Will the PRIME MINISTER be pleased to state:

- (a) the total number of nuclear power plants in India, location-wise;
- (b) the power generation capacity of these nuclear plants; and
- the fresh steps taken by Government for the safety of nuclear plants keeping in view the nuclear disaster in Japan two years ago?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a) and (b) There are 20 nuclear power plants with installed capacity of 4780 MW. The details are given below:

Location and State	UNITS	Capacity MW
Tarapur, Maharashtra	TAPS-1	160
	TAPS-2	160

<sup>†</sup> Original notice of the question was received in Hindi.